

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 9/2021

LAL SAHAB SINGH

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

(IA No. 141857/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 141855/2019 - EXEMPTION FROM FILING O.T.
IA No. 146115/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

CrI.A. No. 11/2021 (II)

(IA No. 123692/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 123693/2019 - EXEMPTION FROM FILING O.T.
IA No. 13854/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

CrI.A. No. 10/2021 (II)

(IA No. 155671/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 155673/2019 - EXEMPTION FROM FILING O.T.)

Date : 01-05-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s)

Mr. Vishwajit Singh, Sr. Adv.
Ms. Veera Kaul Singh, AOR
Mr. Pankaj Singh, Adv.
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Mr. Suryansh Singh, Adv.
Mr. Amarjeet Singh, Adv.

Mr. S.R. Setia, AOR

For Respondent(s)

Mr. Garvesh Kabra, AOR
Mrs. Mansa Singh, Adv.
Mr. Avanish Deshpande, Adv.

Ms. Bharti Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned senior counsel appearing for the appellants states that appellant-Lal Sahab Singh, in Criminal Appeal No. 9/2021, has passed away.
2. Learned counsel for the respondent/State to take instructions in that regard.
3. List in the week commencing 13.05.2024 for directions.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
COURT MASTER